

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:913
ANSWERED ON:01.08.2006
WELFARE OF ORPHANS
Pathak Shri Brajesh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the NGOs working for the welfare of the orphans in the country as on date;
- (b) the financial assistance provided to each NGO during each of the last three years;
- (c) whether some of the said NGOs have misused these funds;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a)&(b) A statement showing details of NGOs working under the scheme of Assistance to Homes for Children [Shishu Greh] to promote In-country Adoption and financial assistance provided to them during last three years is given at Annexure. The scheme is being implemented by this Ministry for the welfare of orphaned/abandoned children up to 6 years of age by providing them institutional care and promoting their in-country adoptions.

(c) No, Sir.

(d)&(e) Does not arise.

Annexure Statement referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 913 for 01.08.2006 regarding 'Welfare of Orphans' raised by Shri Brajesh Pathak

Grant-in-aid under the Scheme of Assistance to Homes for Children

(Shishu Greh) to Promote In-country Adoption during the year 2003-04, 2004-05 & 2005-06 (State-wise & NGO-wise)